

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: BRINZK POWERTECH PRIVATE LIMITED Date of Commencement of Liquidation: 15-07-2019; List of Stakeholders as on Date: 10-06-2021; Name of IP: Mr. Mahesh Venkataraman;
Last 5 digit of registration number: 10865

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	2	4250001	2	4250001	0	0	0	NA
2	Liquidation costs incurred till date	2	1579881	2	1579881	0	0	0	NA
3	Secured financial creditors	1	50994882	1	50994882	0	00	0	Annexure 3
4	Unsecured financial creditors	6	33429045	6	33429045	0	0	0	Annexure 4
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	Annexure 5
6	Operational creditors (Employees)	0	0	0	0	0	0	0	Annexure 6
7	Operational creditors (Government Dues)	0	0	0	0	0	0	0	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	26	79736251	26	79736251	0	0	0	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	2	4500000	2	4500000	0	0	0	Annexure 9
Total		39	174490060	39	174490060	0	0	0	